

| Annexure-4 | | | | | | | | | | | | | | |
|--|---------------------|---------------------------|-------------------|---------------------------|--|-------------------------------------|-----------------------------|------------------------|--------------------------|-------------------------------------|--|------------------------------|------------------------------------|-----------------|
| Name of the corporate debtor: MMS Infrastructure Limited | | | | | Date of commencement of CIRP: 05/09/2023 | | | | | List of creditors as on: 02/11/2023 | | | | |
| List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | (Amount in Rs) |
| Sr. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | State Bank of India | | 1,09,48,00,000.00 | 72,35,36,608.00 | Unsecured | NIL | NIL | NO | 100.00% | NIL | NIL | NIL | NIL | NIL |
| TOTAL | | | 1,09,48,00,000.00 | 72,35,36,608.00 | | | | | 100.00% | | | | | |